

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 642


Date: 05.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **08.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No. 12/2015/EZ	Joydeep Mukherjee Vs. WBPCB & Ors.	28.11.2018
2	O.A. No. 14/2017/EZ (SMP)	Tribunal on its Own Motion (Regarding Kestopur/Bagjola Canal etc. Vs. State of West Bengal & Ors.	28.11.2018
3	O.A. No. 134/2017/PB/50/2017/EZ & M.A.26/2018/EZ	Tribunal On its Own Motion Vs. State of West Bengal & Ors.	28.11.2018
4	O.A. No. 31/2015/EZ M.A. No. 188/2017/EZ M.A. No. 189/2017/EZ M.A. No. 190/2017/EZ M.A. No. 212/2017/EZ M.A. No. 302/2017/EZ	Bishnu Prasad Mishro Vs. The State of Odisha & Ors.	28.11.2018
5	O.A.No.76/2017/EZ	Pamei Tingenlung Vs NEFR & Others	28.11.2018
6	O.A.No.No.156/2017/EZ	Mr.Susajit Das Vs WBPCB & Others	28.11.2018

By order

  
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05.10.2018.

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EASTERN ZONE BENCH, KOLKATA

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 643

Date: 05.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **09.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.73/2017/EZ	Sri Ganga Prasad Goswami Vs. Sri Lal Bahadur Sharma Ors.	29.11.2018
2	Review Application o. 27/2017/EZ Arising out of O.A. No. 117/2017/EZ	People United for Better Living in Clacutta Vs. State of West Bengal & Ors.	29.11.2018
3	Execution Application no. 04/2017/EZ	Tapas Kumar Ghosh Vs. Sri Subrat Mukherjee, The Member Secretary, WBPCB	29.11.2018
4	O.A. No. 183/2017/EZ	Shri Ninong Ering Vs. Union of India & Ors.	29.11.2018
5	O.A. No. 92/2015/EZ	Anil Kumar Singh Vs. The Chief Secretary, Government of Jharkhand & Ors.	29.11.2018
6	O.A. No. 105/2017/EZ M.A.No.17/2018/EZ	Subrata Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	29.11.2018
7	O.A. No. 106/2017/EZ	Arun Ghosh vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	29.11.2018
8	O.A. No. 107/2017/EZ	Samiran Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	29.11.2018
9	O.A. No. 108/2017/EZ	Anupama Chakraborty vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	29.11.2018
10	Review Application No.28/2017 Arising out of O.A.136/2016/EZ	KMDA Vs Subhas Datta & Others	29.11.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 644

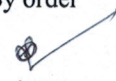
Date: 05.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **10.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.30/2015/EZ	Dhrubo Mukherjee Vs. West Bengal PCB & Ors.	30.11.2018
2	O.A. No.45/2017/EZ M.A.No.206/2017/EZ	Debabrata Sathpathy Vs. State of Odisha & Ors.	30.11.2018
3	Appeal no. 07/2017/EZ M.A. No. 337/2017/EZ	Sri S. Smruti Swain Vs. Kalinga Calciner Ltd. & Ors.	30.11.2018
4	O.A. No. 177/2017/EZ	Nazimuddin Mondal Vs The State of West Bengal & Ors.	30.11.2018
5	O.A.No. 133/2017/EZ & M.A. No. 322/2017/EZ M.A. No. 367/2017/EZ	Murlidhar Ratanlal Exports Ltd. Vs. Central Pollution Control Board & Ors.	30.11.2018
6	O.A.149/2017/EZ	Kalinga Nagar Paribesh Suraksha Samity Vs OSPCB & Other	30.11.2018
7	O.A.No. 139/2017/EZ	Kankana Das Vs. Union of India & Ors.	30.11.2018
8	O.A.09/2018/EZ	Sanatan Biswas Vs DFO & Others	30.11.2018
9	O.A.08/2018/EZ	Syed Mujaffar Hossain Vs The Union Of India & Others	30.11.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 645


Date: 05.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **11.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. no. 169/2016/EZ M.A. No. 23/2017/EZ	Manoj Kumar Banara & Ors Vs. District Collector, Khurda & Ors.	03.12.2018
2	O.A. No. 70/2016/EZ	Tribunal ON Its Own Motion (Regarding Dumping of Garbages at Rajib Nagar, North 24 pgs) Vs. State of West Bengal & ors.	03.12.2018
3	O.A. No. 43/2017/EZ	Green Nagarik Vs. State of West Bengal & Ors.	03.12.2018
4	O.A. NO. 160/2017/EZ	Susish Ghosh Vs. SEIAA, West Bengal & Ors	03.12.2018
5	O.A.NO.182/2016/EZ	Sumitra Lakshman Development Society Society Vs Union of India & Others	03.12.2018
6	O.A.40/2016/EZ M.A.632/2016/EZ M.A.969/2016/EZ M.A.1080/2016/EZ	Manbodh Biswal Vs Union of India & Others	03.12.2018
7	Appeal.01/2016/EZ M.A.1275/2016/EZ	Prafulla Samantra Vs Union of India & Others	03.12.2018
8	O.A.No.137/2016/EZ	Sanjit Kumar Turuk & Anr.  Vs. Utkal Alumina International. Ltd. & Ors.	03.12.2018
9	O.A.17/2016/EZ	Subhas Mahapatra & Anr Vs Utkal Alumina International Ltd. & Ors.	03.12.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 646

Date: 05.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **12.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.No.178/2017/EZ M.A.No.01/2018/EZ	Mahanaya River Safety Society Vs State of Bihar & Others	12.11.2018
2	O.A.120/2015/EZ M.A.1187/2016/EZ	Subrato Mukherjee Vs WBPCB & Others	12.11.2018
3	Appeal 05/2017/EZ M.A.342/2017/EZ	Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others	12.11.2018
4	O.A.120/2017/EZ	Subhas Datta Vs KMRC & Others	12.11.2018

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